

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.S. Deshmukh**  
**COURT 21 ADD SESSIONS JUDGE**  
**Criminal Cause List Dated 08-06-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	101173/2014	Sachin Pawar---in MA 112114- -Appellant Vs Pratima M. Rane and State of Maharashtra - Respondents	Damayanti Gaikwad
2	CRI APPEAL	100564/2018	Aarti Vaibhav Bhagwat - Appellant Vs The State of Maharashtra and Vaibhav Subhash Bhagwat - Respondent	R. Sathyanarayanan
3	CRI BAIL APPLN	101106/2020	STATE GOVERNMENT Vs TARIQ ABDUL KARIM MERCHANT	
4	BAIL APPLN MCOC	100666/2020	Mohammed Rizwan Iqbal Hasan Shaikh Vs The State	Priyanka Dubey / Anandmaya Dhorde
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100876/2016	The State of Vikhroli Police Station .. Complainant Vs Sharmin Ahmad Qureshi .. Accused	
6	SESSIONS CASE	100155/2017	D.B.MARG POLICE STATION. Vs SHIVKUMAR PARMEHSWAR SAAV AND ANOTHER 01	
<b><u>EVIDENCE</u></b>				
7	SESSIONS CASE	100188/2019	The State of Maharashtra - Kurla Police Station Vs Deepak Suresh Singh	APP
<b><u>ORDER</u></b>				
8	CRI BAIL APPLN	101287/2020	Rabindra K. Samanta Vs L.T. Marg Police Station	
9	CRI BAIL APPLN	101288/2020	Rabindra Kishormohan Samanta Vs L.T. Marg Police Station	
10	CRI BAIL APPLN	101289/2020	Rabindra Kishormohan Samanta Vs L.T. Marg Police Station	

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11	CRI BAIL APPLN	101302/2020	Imtiyaz Noorala Khan Vs Pydhonie Police Station	
<b>REPLY/SAY</b>				
12	CRI BAIL APPLN	101060/2020	Sanjog Suresh Tingote Vs Santacruz Police Station	Ravishankar Dwivedi
13	MISC APPLN MCOC	100584/2020	STATE GOVERNMENT Vs Faiyaz Ibrahim Nakhuda @ Sannata	
14	CRI BAIL APPLN	101365/2020	Mohd. Alam Munavar Ali Khan Vs L. T. Marg Police Station	
<b>APPEARANCE</b>				
15	BAIL APPLN MCOC	100752/2020	DHARAVI POLICE STATION - Respondent Vs ANNADURAI BALU DEVENDRA - Applicant	SPP  Karan Singh Rajput
<b>( Main Matter SPL CASE MCOC/0100009/2018)</b>				
<b>REPORT</b>				
16	SESSIONS CASE	100880/2015	The State of Deonar Police station Vs Rashid Bashir Khan	
17	CRI BAIL APPLN	101276/2020	Papu Ashok Waghela - Applicant Vs The State - Paidhuni P.S - Respondent	Jigar K. Agarwal, Shashikant G. Madlik
<b>DORMANT FILE</b>				
18	SESSIONS CASE	100466/2001	The State Ghatkopar police station Vs Abdul Mobin Ibrahim Shaikh	
19	SESSIONS CASE	100211/2001	The State of Mah Nagpada police station Vs Mohd. Sikandar Mohd. Gulam Rasul	